

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 15782/2023

(Arising out of impugned final judgment and order dated 26-05-2023 in WC No. 56629/2011 passed by the High Court of Judicature at Allahabad)

KALI CHARAN & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 139860/2023 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 15535/2023 (XI)

(IA No. 136324/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 19512-19513/2023 (XI)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

161631/2023, FOR EXEMPTION FROM FILING O.T. ON IA 161632/2023

FOR APPLICATION FOR SUBSTITUTION ON IA 31035/2024

FOR SETTING ASIDE AN ABATEMENT ON IA 31036/2024

FOR APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION

FOR SETTING ASIDE THE ABATEMENT ON IA 31037/2024

FOR EXEMPTION FROM FILING O.T. ON IA 31039/2024

FOR APPLICATION FOR MODIFICATION OF PARTY DETAILS/CHALLENGED

JUDGMENT DETAILS ON IA 34057/2024, IA No. 31037/2024 - APPLICATION

FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING

ASIDE THE ABATEMENT, IA No. 34057/2024 - APPLICATION FOR

MODIFICATION OF PARTY DETAILS / CHALLENGED JUDGEMENT DETAILS

IA No. 31035/2024 - APPLICATION FOR SUBSTITUTION

IA No. 161631/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT, IA No. 31039/2024 - EXEMPTION FROM FILING O.T.

IA No. 161632/2023 - EXEMPTION FROM FILING O.T.

IA No. 31036/2024 - SETTING ASIDE AN ABATEMENT)

SLP(C) No. 19510-19511/2023 (XI)

(FOR EXEMPTION FROM FILING O.T. ON IA 159199/2023

FOR APPLICATION FOR SUBSTITUTION ON IA 22734/2024

FOR SETTING ASIDE AN ABATEMENT ON IA 26404/2024

FOR APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION

FOR SETTING ASIDE THE ABATEMENT ON IA 26405/2024

FOR EXEMPTION FROM FILING O.T. ON IA 26406/2024

IA No. 26405/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING

THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 22734/2024 - APPLICATION FOR SUBSTITUTION

IA No. 26406/2024 - EXEMPTION FROM FILING O.T.

IA No. 159199/2023 - EXEMPTION FROM FILING O.T.

IA No. 26404/2024 - SETTING ASIDE AN ABATEMENT,
Application(s) for permission to file additional documents and
exemption from filing official translation of annexure)

SLP(C) No. 24970/2023 (XI)
(IA FOR EXEMPTION FROM FILING O.T. ON IA 217428/2023
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
217429/2023
IA No. 217429/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 217428/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 20314/2023 (XI)
(FOR EXEMPTION FROM FILING O.T. ON IA 185366/2023
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
185367/2023. IA No. 185367/2023 - EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT, IA No. 185366/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 34908/2023 (XI)
(IA No. 214042/2023 - APPLICATION FOR CONDONATION OF DELAY IN
FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
IA No. 214038/2023 - APPLICATION FOR SUBSTITUTION
IA No. 214043/2023 - CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS
IA No. 214036/2023 - EXEMPTION FROM FILING O.T.
IA No. 214041/2023 - SETTING ASIDE AN ABATEMENT)

Diary No(s). 35223/2023 (XI)
(IA No. 208835/2023 - APPLICATION FOR CONDONATION OF DELAY IN
FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
IA No. 208839/2023 - APPLICATION FOR SUBSTITUTION
IA No. 208840/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN., IA No. 208842/2023 - CONDONATION OF DELAY IN REFILEING /
CURING THE DEFECTS, IA No. 208823/2023 - EXEMPTION FROM FILING O.T.
IA No. 208829/2023 - SETTING ASIDE AN ABATEMENT)

SLP(C) No. 24969/2023 (XI)
(IA No. 214026/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 24971/2023 (XI)
(IA FOR EXEMPTION FROM FILING O.T. ON IA 221180/2023
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
221181/2023, IA No. 221181/2023 - EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT, IA No. 221180/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 23732/2023 (XI)
(FOR EXEMPTION FROM FILING O.T. ON IA 217604/2023
FOR APPLICATION FOR TRANSPOSITION ON IA 80855/2024
FOR impleading party ON IA 80891/2024
FOR INTERVENTION/IMPLEADMENT ON IA 80891/2024
IA No. 80855/2024 - APPLICATION FOR TRANSPOSITION
IA No. 217604/2023 - EXEMPTION FROM FILING O.T.)

IA No. 80891/2024 - INTERVENTION/IMPLEADMENT)

**SLP(C) No. 23727/2023 (XI)
(FOR EXEMPTION FROM FILING O.T. ON IA 217589/2023
IA No. 217589/2023 - EXEMPTION FROM FILING O.T.)**

**SLP(C) No. 25000/2023 (XI)
(IA FOR EXEMPTION FROM FILING O.T. ON IA 217995/2023
IA No. 217995/2023 - EXEMPTION FROM FILING O.T.)**

**SLP(C) No. 16057/2023 (XI)
(IA No. 143186/2023 - EXEMPTION FROM FILING O.T.)**

**SLP(C) No. 17876/2023 (XI)
(IA No. 161754/2023 - EXEMPTION FROM FILING O.T.)**

**SLP(C) No. 17015/2023 (XI)
(IA No. 153560/2023 - EXEMPTION FROM FILING O.T.)**

**SLP(C) No. 21488/2023 (XI)
(IA No. 178558/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 178559/2023 - EXEMPTION FROM FILING O.T.)**

**SLP(C) No. 17888-17889/2023 (XI)
(IA No. 154417/2023 - EXEMPTION FROM FILING O.T.)**

**SLP(C) No. 18703-18704/2023 (XI)
(FOR ADMISSION and I.R. and IA No.159180/2023-CONDONATION OF DELAY
IN FILING and IA No.159182/2023-EXEMPTION FROM FILING O.T.)**

**SLP(C) No. 19514-19515/2023 (XI)
(FOR EXEMPTION FROM FILING O.T. ON IA 161730/2023
IA No. 161730/2023 - EXEMPTION FROM FILING O.T.)**

**SLP(C) No. 18705-18718/2023 (XI)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
164660/2023, FOR EXEMPTION FROM FILING O.T. ON IA 164662/2023
IA No. 164660/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 164662/2023 - EXEMPTION FROM FILING O.T.
WITH APPLN(S) FOR IMPLEADMENT, PERMISSION TO FILE ADDITIONAL
DOCUMENTS AND EXEMPTION FROM FILING OFFICIAL TRANSLATION)**

**SLP(C) No. 19222-19226/2023 (XI)
(IA No. 175956/2023 - EXEMPTION FROM FILING O.T.)**

**SLP(C) No. 18885/2023 (XI)
(IA No. 172072/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 172073/2023 - EXEMPTION FROM FILING O.T.)**

**SLP(C) No. 19904/2023 (XI)
(IA No. 181387/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 181388/2023 - EXEMPTION FROM FILING O.T.)**

SLP(C) No. 21354/2023 (XI)
(IA No. 195532/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 195531/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 20605/2023 (XI)
(IA No. 189077/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 189075/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 20486/2023 (XI)
(IA No. 187454/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 20634/2023 (XI)
(IA No. 189245/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 21500/2023 (XI)
(IA No. 180983/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 180984/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 21330/2023 (XI)
(IA No. 195270/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 20541/2023 (XI)
(IA No. 188391/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 21446/2023 (XI)
(IA No. 196616/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 22041/2023 (XI)
(IA No. 189720/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 21495/2023 (XI)
(IA No. 183621/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 183627/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 7247/2024 (XI)
(IA No. 57182/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 57161/2024 - EXEMPTION FROM FILING O.T.)

Date : 16-05-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s)

Mr. Jayant Bhushan, Sr. Adv.
Mr. Anand Mishra-1, AOR
Ms. Vandita Nain, Adv.

Ms. Ayushi Rajput, Adv.

Mr. Niranjan Reddy, Sr. Adv.
Mr. Amar Gupta, Adv.
Mr. Divyam Agarwal, AOR
Mr. Pranav Tanwar, Adv.
Mr. Mohit Sharma, Adv.

Mr. V.K. Shukla, Sr. Adv.
Ms. Parul Shukla, AOR
Ms. Shubhangi Pandey, Adv.

Mr. Chinmoy Pradip Sharma, Sr. Adv.
Ms. Divya Jyoti Singh, AOR
Mr. Vineet Nagar, Adv.
Mr. Kshitiz Ahuja, Adv.
Mr. Shekhar Bhatia, Adv.
Mr. Kapil Chaudhary, Adv.

Mr. Samyak Jain, Adv.
Mr. Rajat Sehgal, Adv.
Ms. Vandana Anand, AOR
Mr. Anurag Rawal, Adv.
Mr. Amit Singh, Adv.

Mr. Akash Nagar, Adv.
Mr. Jaibir Singh Nagar, Adv.
Mr. Suresh Chand Nagar, Adv.
Ms. Ruchi B Nagar, Adv.
Mr. Kuldeep Nagar, Adv.
Mr. Nafees Chaudhary, Adv.
Mr. Surender Kumar, Adv.
Mr. Yashpal Bhatia, Adv.
Mr. Vijender Kumar, Adv.
Mr. Ankit Bhati, Adv.
Mr. Arvind Tanwar, Adv.
Mr. Siddhartha Jha, AOR

Mr. Rakesh Mishra, AOR
Mr. Pankaj Dubey, Adv.
Ms. Rishu Mishra, Adv.
Mr. D.n Dubey, Adv.
Mr. Ambuj Sharma, Adv.

For Respondent(s)

Mr. Tushar Mehta, Solicitor General
Mr. Ranjit Kumar, Sr. Adv.
Mr. Gopal Jain, Sr. Adv.
Mr. Amar Gupta, Adv.
Mr. Divyam Agarwal, AOR
Mr. Pranav Tanwar, Adv.

Mr. Mohit Sharma, Adv.

Mr. Rajive Bhalla, Sr. Adv.
Mr. Sanjay Sarin, Adv.
Mr. Tarun Rana, Adv.
Ms. Gagan Deep Kaur, Adv.
Ms. Lavanya Paul, Adv.
Mr. Dinkar Kalra, AOR

Mr. Mohd Shoeb Alam, Sr. Adv.
Mr. Susheel Tomar, Adv.
Mr. Sanjeev Malhotra, AOR

Mr. Nischal Kumar Neeraj, AOR

Mr. Anand Mishra-1, AOR
Ms. Vandita Nain, Adv.
Ms. Ayushi Rajput, Adv.

Mr. Yogesh Tiwari, Adv.
Mr. Sarthak Nema, Adv.
Mr. Abhinav Singh Parihar, Adv.
Mr. Sanjay K. Agrawal, AOR

Mr. Syed Imtiyaz Ali, Adv.
Mr. Aftab Ali Khan, AOR
Mr. Moazzam Khan, Adv.
Ms. Sheetal Rawat, Adv.
Mr. Mumtaz Alam Siddiqui, Adv.
Mr. Ali Safeer Farooqi, Adv.
Ms. Phaguni Bajpayi, Adv.
Mr. Mansur Ali Khan, Adv.
Mr. Rahat Ali Chaudhary, Adv.

Mr. Sharan Dev Sinhh Thakur, AAG
Ms. Ruchira Goel, AOR
Mr. Siddharth Thakur, Adv.
Mr. Adit Jayeshbhai Shah, Adv.
Mr. Sharanya Singh, Adv.
Mr. Mustafa Sajad, Adv.

Mr. Yogesh Tiwari, Adv.
Mr. Abhinav Parihar, Adv.
Ms. Neema, Adv.
Mr. Vikrant Singh Bais, AOR

Mr. Vikas Upadhyay, AOR
Mr. Yogesh Tiwari, Adv.
Mrs. Ankita Kashyap, Adv.
Ms. Nimisha Swarup, Adv.
Mr. Nitin Gaur, Adv.
Mr. Arjun Singh Tomar, Adv.

Mr. Alok Shankar, Adv.

**Mr. Vivek Sharma, AOR
Mr. Deepesh Srivastava, Adv.
Ms. Rachana Sharma, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

- 1. Heard learned counsel for the parties at length.**
- 2. Hearing concluded.**
- 3. Judgment reserved.**
- 4. Written submissions/notes, if any, may be filed by 18.05.2024.**

**(NARENDRA PRASAD)
DEPUTY REGISTRAR**

**(ANJU KAPOOR)
COURT MASTER**